

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
TIS HAZARI COURTS, DELHI

ORDER

In pursuance of the recommendation of the Selection Committee given vide its Minutes of meeting dated 31.05.2024 and approval of the Ld. Principal District & Sessions Judge (HQs) vide order dated 05.09.2024, the following officials are hereby discharged/relieved from the service without any stigma with immediate effect as they have not successfully completed their probation period.

S. No.	Emp. Code	Name of the Officials, Sh.	Father's Name, Sh.	Post/Cadre
1	11070	Amit Jain	Shyam Lal Jain	Peon/ Orderly
2	23235451	Amit Kumar	Chandrika Prasad	Peon/Orderly
3	14756752	Monu Kumar	Chaman Lal	Peon/Orderly

(SANJAY GARG-I)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 51171-261 /Admn.III/Probation/2024

Dated, Delhi the 10 SEP 2024

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. PS to the undersigned.
3. The concerned Pay & Accounts Officers, Delhi/ New Delhi (through Accounts Branch).
4. DDOs/AOs/AAOs/, Accounts Branch, Delhi/New Delhi.
5. The AO(J)/Br. I/C, Vigilance Branches, all District Courts, Delhi/New Delhi.
6. The AO(J)/Br. I/C, Recruitment Cell, THC, Delhi.
7. The AO(J)/Br. I/C, Litigation Branch, THC, Delhi.
8. The Dealing officials (Service Book), Delhi/New Delhi.
9. The concerned Pay Bill Clerks, Delhi/New Delhi.
10. The Dealing Officials, Personal File, Admn. Branch III, Tis Hazari Courts, Delhi.
11. The Dealing official, Posting & Transfer, Admn. Branch III, Tis Hazari Courts, Delhi.
12. The Dealing Official ACR Cell, Tis Hazari Courts, Delhi.
13. The Dealing Official, Website Committee for uploading on official website of this court including the tab 'Employees Corner'.
14. The Dealing official, Layers Seat for uploading on LAYERS.
15. All the concerned officials.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.